Date: 23/08/2025

Mediator: Dr. Renu Aggarwal, Advocate

Case No.: 73/23 Case Id: 2507M07265 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 AM

NEHA @ PARVEEN Vs. NARESH KUMAR

Total Days spent : 27

Case No.: 5550864/16 Case Id: 2508M08249 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

JAGDEEP KAUR Vs. HARJEET KAUR

Total Days spent : 20

Case No.: 619/24 Case Id: 2505M04925 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

ARSHEEN KAUR Vs. ASHPUNEET SINGH & ORS

Total Days spent : 83

Case No.: 1608/22 Case Id: 2507M05638 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

GULAB SINGH Vs. ANUP SINGH

Total Days spent : 48

Case No.: 2649/25 Case Id: 2505M04913 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

KAFAL CO OPERATIVE SOCIETY LTD Vs. INDER RAJ PAL

Total Days spent : 83

Case No.: 91/20 Case Id: 2508M08088 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

MEENAKSHI Vs. PAWAN

Total Days spent : 20

Case No.: 1403/23 Case Id: 2504M03627 Referring Judge: Sh. Ankit Solanki, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

VIRENDER KUMAR MEHRA Vs. HARPREET SINGH

Total Days spent : 118

Case No.: 1156/24 Case Id: 2505M03822 Referring Judge: Sh. Vinay Singhal, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 PM

NOORUDDIN & ORS Vs. AMINA BEGUM & ORS

Total Days spent : 111

Case No.: 238/25 Case Id: 2508M07956 Referring Judge: Sh. Lalit Kumar, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

Date: 23/08/2025

AMAN GABA Vs. PURAN ASHA GABA

Total Days spent : 20

Case No.: 439/23 Case Id: 2507M06379 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

CHRISTOPHER MASIH Vs. MANISH KUMAR & ORS

Total Days spent: 34

Case No.: 978/24 Case Id: 2508M09417 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

RAJ KUMAR SANTRA Vs. KALINDI SHARMA

Total Days spent : 11

Case No.: 367/2021 Case Id: 2507M06971 Referring Judge: Sh. Vidya Prakash, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

SUDHIR AGGARWAL Vs. M/S SHIVA AGGARWAL

Total Days spent : 27

Case No.: 26/24 Case Id: 2507M06444 Referring Judge: Sh. Naveen Kumar Kashyap, DJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 2:00:00 PM

HIMANSHU CHOPRA Vs. ANUKAMPA SHARMA

Total Days spent : 34

Case No.: 617/24 Case Id: 2507M06445 Referring Judge: Sh. Naveen Kumar Kashyap, DJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

HIMANSHU CHOPRA Vs. ANUKAMPA SHARMA

Case No.:254/25Case Id:2507M06443Referring Judge:Sh. Naveen Kumar Kashyap, DJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

ANUKAMPA SHARMA Vs. HIMANSHU CHOPRA

Total Days spent : 34

Case No.: 811/23 Case Id: 2502M01452 Referring Judge: Sh. Vinay Singhal, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

BHAVNA SAINI & ANR Vs. D K SAINI & ORS

Total Days spent : 188

Case No.: 7696/24 Case Id: 2507M07024 Referring Judge : Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S SHRIRAM FINANCE LTD Vs. RAMESHWAR

Total Days spent : 27

Total: 17

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Total Days spent:

34

Date: 23/08/2025 **Mediator:** Ms. Alka Ahir, Advocate Case No.: 56/25 Case Id: 2507M06331 Referring Judge: Ms. Aditi Chaudhary, DHJS 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:30:00 AM Case Type: **REETA** Vs. SANDEEP KUMAR **Total Days spent:** 34 2508M09642 Case No.: Case Id: Referring Judge: Sh. Arun Sukhija, DHJS 1615/21 MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 11:30:00 AM Case Type: **JASWANTI** Vs. HARSH **Total Days spent:** 10 Case No.: Case Id: 2508M08485 Referring Judge: Ms. Shivli Talwar, DJS 251/25 Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 12:00:00 PM **ANSHU MAURYA VIJAY MAURYA** Vs. Total Days spent : 17 2508M08084 Sh. Naveen Kr. Kashyap, DHJS Case No.: 1682/19 Case Id: Referring Judge: Case Type: MATRIMONIAL: MATRIMONIAL OTHERS **Hearing Time:** 12:00:00 PM **ASHISH THAKRAN** Vs. **RAKHI MAAN Total Days spent:** 20 Case No.: 555/24 Case Id: 2508M08574 Referring Judge: Ms. Surabhi Sethi, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM **HDFC BANK** Vs. **MAN SINGH Total Days spent:** 17 Case Id: 2508M08564 Ms. Surabhi Sethi, DJS Case No.: 548/24 Referring Judge: Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM **HDFC BANK ABHISHEK SHARMA** Vs. **Total Days spent:** 17 2507M06995 Case Id: Referring Judge: Ms. Shivali Sharma, DHJS Case No.: 18773/16 INJUNCTION/POSSESION/DAMAGES: SUIT FOR DAMAGES **Hearing Time:** Case Type: 12:00:00 PM M/S VANDANA INTERNATIONAL FEDEX EXPRESS SERVICES INDIA PVT LTD Vs. **Total Days spent:** 27 2507M06380 Case No.: Case Id: Referring Judge: Sh. Rajesh Kumar Goel, DHJS 655/23 COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) 12:00:00 PM Case Type: **Hearing Time:** M/S SUPREME SALES AGENCY Vs. M/S ECONSHIP TECH PVT LTD & ANR

Case No.: 309/24 Case Id: 2508M07979 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM

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Total Days spent:

34

Date: 23/08/2025

BABY GANAK Vs. AKASH

Total Days spent : 20

Case No.: 703/24 Case Id: 2508M08067 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

REENA Vs. KRISHNA UPADHYAY

Total Days spent : 20

Case No.: 11455/24 Case Id: 2507M06386 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

PREM MADAN Vs. ANKIT MADAN @ HUNNY

Total Days spent : 34

Case No.: 1493/24 Case Id: 2507M05826 Referring Judge: Ms. Neha Pandey, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

ANUBHAV FIBRES PVT LTD Vs. JYOTSANA ENTERPRISES

Total Days spent : 41

Case No.: 217/2023 Case Id: 2508M09692 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

TANU KASHYAP Vs. POOJA

Total Days spent : 10

Case No.: 1286/24 Case Id: 2508M09665 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. IMRAN KHAN

Total Days spent : 10

Case No.: 86/23 Case Id: 2508M08605 Referring Judge : Sh. Arun Sukhija, DHJS

Case Type: CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 2:00:00 PM

ANJU Vs. NEERAJ

Total Days spent : 17

Case No.: 4077/24 Case Id: 2508M09745 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. GULJARI LAL

Total Days spent: 10

Case No.: 760/24 Case Id: 2508M08604 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

STATE Vs. SANDEEP KUMAR

Total Days spent : 17

Case No.: 758/18 Case Id: 2508M08634 Referring Judge: Ms. Divyashree Raina, DJS

Date: 23/08/2025

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

STATE Vs. KULBIR SINGH

Total Days spent : 17

Case No.: 2765/24 Case Id: 2507M05639 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

M/S MVIN CARCO 1 PVT LTD Vs. M/S LOCONAV INDIA PVT LTD

Total Days spent : 48

Case No.: 1993/22 Case Id: 2507M05578 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 3:00:00 PM

STATE Vs. ATIF FAIZAN

Total Days spent : 48

Case No.: 1994/22 Case Id: 2507M05577 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 3:00:00 PM

STATE Vs. ABID IQBAL

Total Days spent : 48

Case No.: 11/21 Case Id: 2508M08636 Referring Judge: Ms. Neha Pandey, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 PM

VIKAS YADAV Vs. BHAGIRATHI JOSHI

Total Days spent : 17

Total: 22

Mediator: Ms. Beena Sharma, Advocate

Case No.: 290/24 Case Id: 2508M08726 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM

ARPITA SAINI Vs. LOKESH SAINI

Total Days spent : 18

Case No.: 2078/2022 Case Id: 2507M06993 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

AGRICO ORGANICS Vs. M/S SUPER CROP SAFE LTD

Total Days spent : 27

Case No.: 2589/23 Case Id: 2504M03579 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 PM

HARI KISHAN MAMODIA Vs. M/S KAUSHAL INFRATECH PVT LTD & ORS

Total Days spent : 116

Total: 3

Date: 23/08/2025

Mediator: Ms. Geeta Vohra, Advocate

Case No.: 1069/21 Case Id: 2507M06461 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 PM

NEHA Vs. JATIN & ORS

Total Days spent : 32

Total: 1

Mediator: Ms. Geetanjali Sharma, Advocate

Case No.: 3120/23 Case Id: 2507M05570 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 10:00:00 AM

UCO BANK Vs. KARAN SHARMA

Total Days spent : 48

Case No.: 5649/24 Case Id: 2507M06420 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 10:00:00 AM

PLAZA ELECTRICALS PRODUCTS PVTLTD Vs. BINAY KUMAR SRIVASTAVA

Total Days spent : 34

Case No.: 191/22 Case Id: 2508M08037 Referring Judge: Sh. Vinod Kumar Meena, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 AM

DEVI DUTT Vs. RAJESH KUMAR & ORS

Total Days spent : 20

Case No.: 40/25 Case Id: 2505M04377 Referring Judge : Sh. Dharmender Singh, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 11:00:00 AM

VIRENDER BAROLIA Vs. DIN DAYAL BAROLIA & ORS

Total Days spent :

Case No.: 11/25 Case Id: 2507M06978 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 11:00:00 AM

NISHA Vs. ASHISH

Total Days spent : 27

Case No.: 12/2023 Case Id: 2508M08000 Referring Judge: Sh. Manish Gupta, DHJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 12:00:00 PM

KIRTI KHANATWAL Vs. LALIT MOHAN KHANATWAL

Total Days spent : 20

Case No.: 4/24 Case Id: 2508M08092 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:00:00 PM

YOGINDER KUMAR Vs. HEM LATA

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Date: 23/08/2025

Total Days spent: 20 2508M08243 Referring Judge: Ms. Divyashree Raina, DJS Case No.: 354/24 Case Id: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 12:00:00 PM Case Type: **HEM LATA** Vs. **YOGINDER KUMAR & ORS Total Days spent:** 20 2508M08083 Case No.: 49/24 Case Id: Referring Judge: Ms. Disha Langan, DJS MATRIMONIAL: MATRIMONIAL OTHERS 12:00:00 PM Case Type: **Hearing Time:** STATE Vs. **RAVI KUMAR Total Days spent:** 20 2507M06725 Case No.: 7507/23 Case Id: Referring Judge: Ms. Urvi Gupta, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM M/S APOORV INDUSTRIAL CORPORATION Vs. M/S ABISHEK INDUSTRIES & ORS **Total Days spent:** 30 Case No.: 3359/24 Case Id: 2508M07950 Referring Judge: Sh. Manish Gupta, DHJS MATRIMONIAL: PETITION FOR DIVORCE Case Type: **Hearing Time:** 12:00:00 PM KIRTI KHANATWAL **LALIT MOHAN KHANATWAL** Vs. **Total Days spent:** 20 2508M07984 Ms. Shivli Talwar, DJS Case No.: 164/21 Case Id: Referring Judge: MATRIMONIAL: DOMESTIC VIOLENCE 12:00:00 PM Case Type: **Hearing Time:** JYOTI GAUTAM Vs. **ARVIND Total Days spent:** 20 Case Id: 2507M06343 Ms. Surabhi Sethi, DJS Case No.: 5573/2019 Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 12:00:00 PM **Hearing Time:** Case Type: SHREE KRISHNA SEC AUTO PVT LTD APEX POWER PRJECTS PVT LTD Vs. **Total Days spent:** 34 2507M06333 Ms. Shaina Goyal, DJS 1366/22 Case Id: Referring Judge: Case No.: Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 12:00:00 PM Vs. **MOHD TARIQ & ORS FARHANA Total Days spent:** 34 2507M07042 Case Id: Referring Judge: Ms. Aditi Chaudhary, DHJS Case No.: 3423/18 Case Type: MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 12:00:00 PM **SANJAY KUMAR KANTA DEVI** Vs. Total Days spent : 27

Referring Judge:

Case No.:

Case Type:

714/21

Case Id:

2507M06977

INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY /

Page No.: 47

Sh. Jiten Mehra, DHJS

Hearing Time:

12:30:00 PM

Date: 23/08/2025

HEMANT VERMA Vs. TRIPTA CHAUDHARY & ANR

Total Days spent : 27

Case No.: 114/20 Case Id: 2507M06981 Referring Judge: Sh. Rupinder Singh Dhiman, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 2:00:00 PM

DARSHAN LAL Vs. M/S JOGI DASS PREM SAGAR AGGARWAL

Total Days spent : 27

Case No.: 14970/18 Case Id: 2507M05955 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

MUKESH NATH Vs. SURESH CHAND

Total Days spent : 41

Case No.: 951/23 Case Id: 2508M07958 Referring Judge: Sh. Rajesh Kumar Goel, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:30:00 PM

SUNIL KUMAR GUPTA Vs. JMC PROJECTS INDIA LTD

Total Days spent : 20

Case No.: 330/17 Case Id: 2507M06855 Referring Judge: Ms. Shipra Dhankar, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 3:00:00 PM

STATE Vs. UNKNOWN

Total Days spent : 30

Case No.: 2719/2021 Case Id: 2507M06630 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 10:15:00 PM

DALEET KAPOOR Vs. PRINCE CHOUDHARY

Total Days spent : 30

Case No.: 2267/20 Case Id: 2507M05951 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 PM

NEHA Vs. PAWAN & ORS

Total Days spent : 41

Total : 22

Mediator: Ms. Illa Rawat, DHJS

Case No.: 1598/22 Case Id: 2508M07945 Referring Judge: Sh. Bharat Aggarwal, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

M/S STANDARD REFRIGRATION PVT LTD Vs. M/S MELCON ENGINEERS PVT LTD

Total Days spent : 20

Total: 1

Date: 23/08/2025

Mediator: Ms. Madhu Kalia, Advocate

Case No.: 237/22 Case Id: 2508M09585 Referring Judge: Ms. Aakanksha, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. KANHA GOSWAMI

Total Days spent : 14

Case No.: 857/24 Case Id: 2507M06768 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

SUNJIV SACHAR Vs. M/S SHRI GANESH ROADWAYS CORP & ORS

Total Days spent :

30

Total: 2

Mediator: Ms. Mamta Rani, Advocate

Case No.: 68395/2016 Case Id: 2508M09385 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 10:45:00 PM

STATE Vs. DUSHYANT KHANGWAL

Total Days spent : 11

Total: 1

Mediator: Ms. Nahed Anjum, Advocate

Case No.: 18/25 Case Id: 2507M06395 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

MADHU Vs. MAHESH

Total Days spent : 34

Case No.: 983/19 Case Id: 2505M04643 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

YOGESH NARAIN GUPTA & ORS Vs. RAMESH CHAND JAIN & ANR

Total Days spent : 90

Case No.: 166/25 Case Id: 2508M07976 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:00:00 PM

NEHA Vs. PIYUSH KUMAR TANWAR

Total Days spent : 20

Case No.: 174/23 Case Id: 2507M06326 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:00:00 PM

ASHA BHARGAVA Vs. GAURAV BHARGAVA

Total Days spent: 34

Date: 23/08/2025

Case No.: 666/24 Case Id: 2507M05944 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:30:00 PM

BHIM SINGH & ORS Vs. SATWANT SINGH & ORS

Total Days spent : 41

Case No.: 01/2023 Case Id: 2507M06979 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 1:00:00 PM

RUKMANI DEVI Vs. MILI DABAS & ORS

Total Days spent : 27

Case No.: 1846/23 Case Id: 2507M07037 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 1:00:00 PM

YOGESH AGGARWAL Vs. MILI DABAS

Total Days spent : 27

Case No.: 10133/2017 Case Id: 2507M07012 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHAH FAISAL KHAN Vs. MURSALEEN

Total Days spent : 27

Case No.: 459/19 Case Id: 2505M04642 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

NARENDER BHATIA Vs. JAI BHAGWAN JAIN & ORS

Total Days spent : 90

Total: 9

Mediator: Ms. Neeru Garg, Advocate

Case No.: 1446/24 Case Id: 2507M07929 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:30:00 AM

MADHVI GUPTA Vs. UMESH GUPTA

Total Days spent: 22

Total: 1

Mediator: Ms. Ruby Bedi, Advocate

Case No.: 1174/19 Case Id: 2507M07474 Referring Judge: Sh. Dev Saroha, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 AM

SANDEEP KUMAR Vs. GOPI RAM

Total Days spent : 25

Case No.: 367/24 Case Id: 2507M07475 Referring Judge: Sh. Sumeet Anand, DHJS

Date: 23/08/2025

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:30:00 AM

KANTA KADAM Vs. SURINDER SINGH

Total Days spent : 25

Case No.: 172/24 Case Id: 2507M07256 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 11:00:00 AM

KIRTI DHAKA Vs. SUSHMA

Total Days spent : 27

Case No.: 155/17 Case Id: 2507M07099 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. RAJESH KUMAR

Total Days spent : 25

Case No.: 415/24 Case Id: 2507M06378 Referring Judge: Ms. Ruchika Singla, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:00:00 AM

SUBEDAR MISHRA Vs. RAVI KUMAR

Total Days spent : 34

Case No.: 00147/23 Case Id: 2507M07016 Referring Judge: Ms. Aakanksha, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. FIROZ @ MONU

Total Days spent : 27

Case No.: 144/24 Case Id: 2508M08244 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 AM

SWEETY Vs. YOGENDER KUMAR YADAV

Total Days spent : 20

Case No.: 1049/23 Case Id: 2507M06399 Referring Judge: Sh. Umang Joshi, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

VIPIN CHANDRA Vs. AMRIT LAL KADAM

Total Days spent : 34

Case No.: 21/2025 Case Id: 2507M06983 Referring Judge: Sh. Ajay Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

HEM KANT JHA Vs. RAMAPEER STONE INDUSTRIES

Total Days spent : 27

Case No.: 993/19 Case Id: 2507M05550 Referring Judge: Ms. Divya Gupta, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

DEVENDER KUMAR Vs. M/S GTL INFRASTRUCTURE LTD

Total Days spent: 48

Date: 23/08/2025

Case No.: 444/20 Case Id: 2505M04918 Referring Judge: Ms. Upasana Satija, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S JANTA HOSEIRY FACTORY Vs. M/S PUJA AGENCIES & ANR

Total Days spent : 83

Case No.: 730/24 Case Id: 2507M07025 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S SUPER KICKS Vs. M/S SHRI SHIV TRADING COMPANY

Total Days spent : 27

Case No.: 375/23 Case Id: 2507M07476 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

FATIMA Vs. AFZAL ALI SHAIKH

Total Days spent : 25

Case No.: 172/17 Case Id: 2507M06345 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:30:00 PM

AAKASH SACHDEVA Vs. RIDDHI SACHDEVA

Total Days spent : 34

Case No.: 206/25 Case Id: 2503M02665 Referring Judge: DLSA Central, DLSA (Central)

Case Type: COMMERCIAL: COMMERCIAL Hearing Time: 3:00:00 PM

SALWAN EDUCATIONAL TRUST Vs. M/S CARROT FILMS

Total Days spent : 146

Case No.: 905/2017 Case Id: 2507M07013 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 PM

PRADEEP AHUJA Vs. ADITI

Total Days spent : 27

Case No.: 683/23 Case Id: 2507M06968 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 PM

MTD VACATION PVT LTD Vs. NITISH SHUKLA

Total Days spent : 27

Case No.: 1173/22 Case Id: 2507M07272 Referring Judge : Sh. Vikas Madaan, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:30:00 PM

ROHIT KUMAR BHOLLA Vs. MANJEET SINGH MARWAH

Total Days spent: 25

Total: 18

Mediator: Not Assigned, NIL

Date: 23/08/2025

Case No.: 1535/24 Case Id: 2508M11018 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

DOLLY Vs. VIMAL KUMAR

Total Days spent : -1

Case No.: 164/25 Case Id: 2508M11016 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 AM

ARSHEEN KAUR Vs. ASHPUNEET SINGH

Total Days spent : -1

Case No.: 386/19 Case Id: 2508M10982 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 AM

MOHD RASHID Vs. HASAN TANVEER

Total Days spent : -1

Case No.: 1121/21 Case Id: 2508M10951 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 AM

PRERNA Vs. VINAY KUMAR

Total Days spent : -1

Case No.: 1190/24 Case Id: 2507M07468 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 AM

SURINDER SINGH Vs. ANIL KADAM

Total Days spent : 25

Case No.: 30/24 Case Id: 2508M10993 Referring Judge: Sh. Arvind Bansal, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 AM

SK MASIUR REHMAN Vs. REKHA

Total Days spent : -1

Case No.: 11459/24 Case Id: 2508M10968 Referring Judge: Ms. Vijayshree Rathore, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 AM

STATE Vs. DEVENDER

Total Days spent : -1

Case No.: 3311/17 Case Id: 2508M11015 Referring Judge: Ms. Helly Fur Kaur, DJS

 Case Type :
 MATRIMONIAL : MATRIMONIAL OTHERS
 Hearing Time :
 12:00:00 AM

STATE Vs. KUNAL BATRA

Total Days spent : -1

Case No.: 1401/24 Case Id: 2508M10980 Referring Judge: Sh. Mukesh Kumar Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 AM

VIJAY Vs. MAHAVEER ENTP

Total Days spent : -1

Date: 23/08/2025

Case No.: 249/12 Case Id: 2508M10933 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:30:00 AM

STATE Vs. SANJAY KUMAR

Total Days spent : -1

Case No.: 292/24 Case Id: 2508M10928 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 AM

MANSI SAGAR Vs. VINEET KUMAR

Total Days spent : -1

Case No.: 178/24 Case Id: 2508M10936 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 AM

HINA Vs. MOHD MUNSHAD

Total Days spent : -1

Case No.: 650/24 Case Id: 2508M11017 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 AM

ANKITA KAUSHIK Vs. HARISH

Total Days spent : -1

Case No.: 767/25 Case Id: 2508M10925 Referring Judge: Sh. Kautuk, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 AM

MITHLESH Vs. RACHNA

Total Days spent : -1

Case No.: 150/19 Case Id: 2508M11026 Referring Judge: Sh. Abhishek Srivastava, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 AM

SANT NIRANKARI MANDAL Vs. DAYA MALIK

Total Days spent : -1

Case No.: 611911/16 Case Id: 2508M11027 Referring Judge: Sh. Kautuk, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 AM

MOHD MUSTAKIM Vs. JANVED SINGH

Total Days spent : -1

Case No.: 966/25 Case Id: 2508M10975 Referring Judge: Sh. Aakash Sharma, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 AM

AFSHAN PARVEEN Vs. NOORJAHAN

Total Days spent : -1

Case No.: 15144/16 Case Id: 2508M10973 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:30:00 AM

MOHD AKHTAR Vs. MOHD QAMAR

Date: 23/08/2025

	Date . 20/00/2025		
		Total Days spent :	-1
Case No.: 750/21 Case Id: 2508M110	Referring Judge :	Sh. Kautuk, DJS	
case Type: RECOVERY: SUIT FOR RECOVERY O	F MONEY	Hearing Time: 12:30:00 A	М
SHEELA DEVI	Vs. SANJAY	SHARMA	
		Total Days spent :	-1
Case No.: 263/18	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	
Case Type: MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time: 12:30:00 A	M
DEEPIKA	Vs. SURENDE	RA	
·		Total Days spent :	-1
Case No.: 109/18 Case Id: 2508M109	95 Referring Judge :	Sh. Pawan Kr. Jain, DHJS	
Case Type: MATRIMONIAL: PETITION FOR DIVOR	RCE	Hearing Time: 10:00:00 A	M
SURENDER	Vs. DIKSHA	-	
		Total Days spent :	-1
Case No.: 1252/22	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type: OTHER CIVIL SUIT : OTHER CIVIL SUIT	Т	Hearing Time: 10:00:00 A	M
SADIQ JAMAL	Vs. SADAF H	IAYA SIDDIQUI	
		Total Days spent :	-1
Case No.: 171/19 Case Id: 2508M110	Referring Judge :	Sh. Dharmender Singh, DHJS	
Case Type: OTHER CIVIL SUIT : OTHER CIVIL SUIT	Т	Hearing Time: 10:00:00 A	·Μ
MANGAT RAM	Vs. JITENDER	R TANDON	
		Total Days spent :	-1
Case No.: 13106/17 Case Id: 2508M109	79 Referring Judge :	Sh. Vaibhav Garg, DJS	
Case Type: CRIMINAL OTHERS : CRIMINAL OTHER	RS	Hearing Time: 10:00:00 A	·Μ
STATE	Vs. RANI SHA	ARMA	
		Total Days spent :	-1
Case No.: 13072/16 Case Id: 2508M110	Referring Judge :	Sh. Dharmender Singh, DHJS	
Case Type: INJUNCTION/POSSESION/DAMAGES:	SUIT FOR MANDATORY /	Hearing Time: 10:00:00 A	·Μ
ARUN GUPTA	Vs. RAKESH	KUMAR	
		Total Days spent :	-1
Case No.: 318/18 Case Id: 2508M109	97 Referring Judge :	Sh. Pawan Kr. Jain, DHJS	
Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C).	Hearing Time: 10:00:00 A	М
NEETU	Vs. KAMAL		
		Total Days spent :	-1
Case No.: 1120/22 Case Id: 2508M109	Referring Judge :	Ms. Shagun Sharma, DHJS	
	E MONEY		

Case Type :

RECOVERY: SUIT FOR RECOVERY OF MONEY

Page No.: 47

Hearing Time :

10:00:00 AM

Date: 23/08/2025

NARENDER GUPTA Vs. IZHAR AHMAD

Total Days spent : -1

Case No.: 292/23 Case Id: 2508M11030 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 10:00:00 AM

SAHNAZ Vs. NOOR JAHAN

Total Days spent : -1

Case No.: 383/24 Case Id: 2508M10999 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 10:00:00 AM

PRATIMA KUMARI Vs. AMULYA BHUSHAN

Total Days spent : -1

Case No.: 432/25 Case Id: 2508M11008 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:00:00 AM

ANURAG Vs. URAVASHI SINGH

Total Days spent : -1

Case No.: 13045/24 Case Id: 2508M11012 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 10:00:00 AM

MANOJ MADAAN Vs. ANKIT MADAAN

Total Days spent : -1

Case No.: 1382/19 Case Id: 2508M10996 Referring Judge: Sh. Pawan Kr. Jain, DHJS

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Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:00:00 AM

GEETA Vs. VISHAL

Total Days spent :

-1

-1

Total Days spent:

Case No.: 650/22 Case Id: 2508M10949 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:00:00 AM

VINIT JAIN Vs. SHUCHI JAIN

Case No.: 5861747/16 Case Id: 2508M10978 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:00:00 AM

AMITABH Vs. HEMLATA

Total Days spent : -1

Case No.: 372/25 Case Id: 2508M10984 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 10:00:00 AM

HITESH GULATI Vs. SUSHANT SHARMA

Total Days spent : -1

Case No.: 10/23 Case Id: 2508M10950 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Date: 23/08/2025

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 10:00:00 AM

YUSRA HASAN Vs. SYED SALMAN AKHTAR NAQVI

Total Days spent : -1

Case No.: 657/23 Case Id: 2508M10927 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 10:00:00 AM

RIKAB CHAND Vs. MUKESH JAIN

Total Days spent : -1

Case No.: 1112/23 Case Id: 2508M10952 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:00:00 AM

TARUN AGGARWAL Vs. VINTI GUPTA

Total Days spent : -1

Case No.: 103/23 Case Id: 2508M10948 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 10:00:00 AM

MANPREET Vs. GURPREET

Total Days spent : -1

Case No.: 97/23 Case Id: 2508M10955 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 10:00:00 AM

BALAM SINGH Vs. NIRMALA

Total Days spent : -1

Case No.: 381/24 Case Id: 2508M10947 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 10:00:00 AM

JAISHREE Vs. SURENDER

Total Days spent : -1

Case No.: 287/22 Case Id: 2508M10946 Referring Judge: Sh. Pawan Kr. Jain, DHJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 10:00:00 AM

SHABNAM KHATON Vs. MOHD REHMANTULLAH

Total Days spent : -1

Case No.: 1742/24 Case Id: 2508M10998 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

AMANDEEP SINGH Vs. ASHIMA KHANNA

Total Days spent : -1

Case No.: 684/22 Case Id: 2508M11028 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

MADHU GUPTA Vs. M/S GAAYATRI INSPIRATION

Total Days spent : -1

Date: 23/08/2025

Case No.: 340/24 Case Id: 2508M11043 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

MICRO GENE DIAGNOSTICS Vs. SRADDHA PAHRMA

Total Days spent : -1

Case No.: 4525/24 Case Id: 2508M11044 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. AVTAR SINGH

Total Days spent : -1

Case No.: 2267/24 Case Id: 2508M11045 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. AAMIR KHAN

Total Days spent : -1

Case No.: 2268/24 Case Id: 2508M10922 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. AZAD ALMUDDIN

Total Days spent : -1

Case No.: 688/24 Case Id: 2508M10921 Referring Judge: Sh. Chander Mohan, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

LAXMI Vs. RAJENDER

Total Days spent : -1

Case No.: 225/20 Case Id: 2508M10971 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

ROHIT Vs. MANASVEE

Total Days spent : -1

Case No.: 870/23 Case Id: 2508M10972 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SONIA SINGH Vs. AJAY SINGH

Total Days spent : -1

Case No.: 333/25 Case Id: 2508M10974 Referring Judge: Sh. Sunil Khatri, DJS

M/S US SALES AGENCY Vs. HARISH KUMAR

Total Days spent : -1

Case No.: 5949/24 Case Id: 2508M11037 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. SAURABH PANDEY

Total Days spent : -1

Date: 23/08/2025

Case No.: 4524/24 Case Id: 2508M11042 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. AJAY

Total Days spent : -1

Case No.: 74/25 Case Id: 2508M11039 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. VISHAL DABAS

Total Days spent : -1

Case No.: 1582/24 Case Id: 2508M11040 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

IDFC FIRST BANK Vs. SUNIL KUMAR

Total Days spent : -1

Case No.: 2770/24 Case Id: 2508M11041 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. ABHINANDAN KUMAR

Total Days spent : -1

Case No.: 29704/16 Case Id: 2508M10994 Referring Judge: Ms. Neha Pandey, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT : 2:00:00 PM

JAGRAN Vs. SUSHILA

Total Days spent : -1

Case No.: 5720/24 Case Id: 2508M11000 Referring Judge: Sh. Danveer, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

BASIT KHAN Vs. AL KHADAM GROUP

Total Days spent : -1

Case No.: 5721/24 Case Id: 2508M11001 Referring Judge: Sh. Danveer, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

BASIT KHAN Vs. AL KHADAM GROUP

Total Days spent : -1

Case No.: 5186/24 Case Id: 2508M11002 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHYAM SINGH Vs. BHANUPRIYA

Total Days spent : -1

Case No.: 2031/24 Case Id: 2508M11003 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. YOGESH

Date: 23/08/2025

Total Days spent: -1 2508M11004 Case Id: Referring Judge: Ms. Surabhi Sethi, DJS Case No.: 2023/24 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM Case Type: Vs. **HDFC BANK WASIM KHAN Total Days spent:** -1 2508M11007 Case No.: 2026/24 Case Id: Referring Judge: Ms. Surabhi Sethi, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM Case Type: **HDFC BANK** Vs. **ANIL KUMAR Total Days spent:** -1 2508M11009 Case No.: 4281/23 Case Id: Referring Judge: Ms. Surabhi Sethi, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM **HDFC BANK** Vs. **DIVYA AHUJA Total Days spent:** -1 Case No.: 4446/24 Case Id: 2508M11010 Referring Judge: Ms. Surabhi Sethi, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:00:00 PM **HDFC BANK PRADEEP** Vs. **Total Days spent:** -1 2508M11011 Ms. Surabhi Sethi, DJS Case No.: 4443/24 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 2:00:00 PM Case Type: **Hearing Time: HDFC BANK** Vs. **AMAR NATH Total Days spent:** -1 Case Id: 2508M11013 Ms. Swati Malik, DJS Case No.: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 2:00:00 PM Case Type: **Hearing Time: HDFC BANK** Vs. P LAL **Total Days spent:** -1 2508M11014 Ms. Swati Malik, DJS Case No.: 5948/24 Case Id: Referring Judge: Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM **HDFC BANK GAURAV RAJ KUMAR** Vs. Total Days spent: -1 2508M11005 Case Id: Referring Judge: Ms. Surabhi Sethi, DJS Case No.: 2027/24 Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM **HDFC BANK YOGITA BALI** Vs. Total Days spent : -1

Referring Judge:

Case No.:

Case Type:

394/24

Case Id:

MACT: MOTOR ACCIDENT CLAIM ACT CASES

2508M10977

Hearing Time:

Dr. Pankaj Sharma, DHJS

2:00:00 PM

Date: 23/08/2025

Total Days spent:

-1

-1

-1

-1

SURUCHI Vs. VISHNU

Case No.: 572/23 Case Id: 2508M10970 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

Case Type . MATTIMONIAL OTHERS THE . 2.00.00

STATE Vs. MANISH KUMAR

Total Days spent :

Case No.: 98/24 Case Id: 2508M10976 Referring Judge: Sh. Arun Sukhija. DHJS

Case No.: 98/24 Case Id: 2508M10976 Referring Judge: Sh. Arun Sukhija, DHJS

 Case Type:
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 2:00:00 PM

HIRA LAL Vs. MAMTA VERMA

Total Days spent :

Case No.: 194/20 Case Id: 2508M10924 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

VINIT Vs. RAJANI

Total Days spent : -1

Case No.: 4/25 Case Id: 2508M10929 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

JYOTI CHAUHAN Vs. GAURAV GAUR

Total Days spent :

Case No.: 772/24 Case Id: 2508M10931 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SHAMARA KHATON Vs. MUKHTAR ALAM

Total Days spent : -1

Case No.: 958/23 Case Id: 2508M10992 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL Hearing Time: 2:00:00 PM

KALYAN SINGH Vs. SAPNA

Total Days spent : -1

Case No.: 1490/24 Case Id: 2508M10935 Referring Judge: Ms. Shruti Chaudhary, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

ANUBHAV Vs. HARIHAR

Total Days spent : -1

Case No.: 165/25 Case Id: 2508M10991 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

PRAJJVAL GUPTA Vs. AANCHAL GUPTA

Total Days spent : -1

Case No.: 5874/24 Case Id: 2508M10981 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Date: 23/08/2025

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

NAYASA SUPERPLAST Vs. DREAM HOME PLASTWARE

Total Days spent : -1

Case No.: 550/24 Case Id: 2508M10985 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

SHAMARA KHATON Vs. MUKHTAR ALAM

Total Days spent : -1

Case No.: 476/20 Case Id: 2508M10987 Referring Judge: Sh. Shashank Nandan Bhatt, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS #Hearing Time: 2:00:00 PM

STATE Vs. DIVYANSH SHARMA

Total Days spent : -1

Case No.: 200/23 Case Id: 2508M10988 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 2:00:00 PM

MAMTA VERMA Vs. HIRA LAL

Total Days spent : -1

Case No.: 17/22 Case Id: 2508M10989 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 2:00:00 PM

SAPNA Vs. KALYAN SINGH

Total Days spent : -1

Case No.: 20/24 Case Id: 2508M10990 Referring Judge : Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 2:00:00 PM

HIRA LAL Vs. MAMTA VERMA

Total Days spent : -1

Case No.: 134/19 Case Id: 2508M10932 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

AAKASH Vs. AJAY

Total Days spent : -1

Case No.: 654/21 Case Id: 2508M11019 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

AKHIL YADAV Vs. SHWETA YADAV

Total Days spent : -1

Case No.: 211/20 Case Id: 2508M11020 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

VISHWAS AWASTHI Vs. VIKAS AWASTHI

Total Days spent : -1

Date: 23/08/2025

Case No.: 375/22 Case Id: 2508M11021 Referring Judge: Sh. Naveen Gupta, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

RANJEET SINGH Vs. AMARJEET SINGH

Total Days spent : -1

Case No.: 924/21 Case Id: 2508M11022 Referring Judge: Sh. Sunil Khatri, DJS

MOHD WAHEED Vs. MOHD SALEEM

Total Days spent : -1

Case No.: 1467/22 Case Id: 2508M11023 Referring Judge: Ms. Neha Pandey, DJS

M/S VIDYA SAGAR FOODS Vs. PRIYANK GARG

Total Days spent : -1

Case No.: 878/25 Case Id: 2508M10124 Referring Judge: Sh. Neeraj Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

SANJEEV KUMAR Vs. MCD

Case No.: 879/25 Case Id: 2508M10191 Referring Judge: Sh. Neeraj Sharma, DHJS

SUBASH Vs. MCD

Case No.: 75/25 Case Id: 2508M11031 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. PAWAN KUMAR

Total Days spent : -1

Case No.: 2100/24 Case Id: 2508M11032 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. MAHENDER RATIRAM

Total Days spent : -1

Case No.: 4526/24 Case Id: 2508M11033 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. MAYANK KUMAR

Total Days spent : -1

Case No.: 340/25 Case Id: 2508M10108 Referring Judge: Sh. Neeraj Sharma, DHJS

BABAL Vs. MCD

Total Days spent : 4

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Total Days spent :

Total Days spent:

Date: 23/08/2025

Case No.: 4523/24 Case Id: 2508M11034 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. ABHISHEK KUMAR

Total Days spent : -1

Case No.: 7394/24 Case Id: 2508M10107 Referring Judge: Ms. Shivali Sharma, DHJS

KARAMVEER Vs. MCD

Total Days spent : 4

Case No.: 2047/24 Case Id: 2508M10938 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. PRIYA SINGH

Total Days spent : -1

Case No.: 2032/24 Case Id: 2508M10940 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. YASHWANT

Total Days spent : -1

Case No.: 4441/24 Case Id: 2508M10941 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. PYARE LAL

Total Days spent : -1

Case No.: 4440/24 Case Id: 2508M10942 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. NISHAN SINGH

Total Days spent : -1

Case No.: 2029/24 Case Id: 2508M10943 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. ANISUR REHMAN

Total Days spent : -1

Case No.: 4439/24 Case Id: 2508M10944 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. NAVJOT SINGH

Total Days spent : -1

Case No.: 93915/16 Case Id: 2508M10945 Referring Judge: Ms. Upasana Satija, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

BHARAT PETROLEUM Vs. GURU DUTT

Date: 23/08/2025

Total Days spent: -1 2508M10953 Case Id: Referring Judge: Sh. Dev Chaudhary, DJS Case No.: 110/18 OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 2:00:00 PM Case Type: **VIJAY KUMAR** Vs. STATE **Total Days spent:** -1 2508M10939 Case No.: 4442/24 Case Id: Referring Judge: Ms. Surabhi Sethi, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM Case Type: **HDFC BANK** Vs. LAXMAN **Total Days spent:** -1 2508M10956 Case No.: 9622/23 Case Id: Referring Judge: Ms. Urvi Gupta, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM SARDAR KHAN Vs. **GULFAM QURESHI Total Days spent:** -1 Case No.: 2271/24 Case Id: 2508M11038 Referring Judge: Ms. Swati Malik, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:00:00 PM **HDFC BANK ABHISHEK KUMAR** Vs. **Total Days spent:** -1 2508M10937 Ms. Surabhi Sethi, DJS Case No.: 2035/24 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 2:00:00 PM Case Type: **Hearing Time: ZEBA NOOR HDFC BANK** Vs. **Total Days spent:** -1 Case Id: 2508M10194 Sh. Neeraj Sharma, DHJS Case No.: 876/25 Referring Judge: OTHER CIVIL SUIT: OTHER CIVIL SUIT 2:00:00 PM **Hearing Time:** Case Type: SUNIL Vs. **MCD Total Days spent:** 2508M10954 Sh. Jiten Mehra, DHJS Case No.: 14619/16 Case Id: Referring Judge: Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 2:00:00 PM M/S APC LAND DEVELOPERS Vs. **SANTOSH KAPOOR** Total Days spent: -1 2508M10963 Case Id: Referring Judge: Sh. Arun Sukhija, DHJS Case No.: 192/25 Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM ARUNA ROHILLA Vs. **ANKUR VERMA** Total Days spent : -1

Referring Judge:

Case No.:

Case Type:

164/25

Case Id:

MATRIMONIAL: MATRIMONIAL OTHERS

2508M10964

Page No.: 47

Ms. Tyagita Singh, DHJS

Hearing Time:

2:00:00 PM

Date: 23/08/2025

Total Days spent:

Total Days spent:

-1

-1

4

SAPNA Vs. KALYAN SINGH

Case No.: 1846/24 Case Id: 2508M10965 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

TARUN GUPTA Vs. VANDANA JAISWAL

Total Days spent : -1

Case No.: 1173/25 Case Id: 2508M10966 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

ARUNA ROHILLA Vs. ANKUR VERMA

Total Days spent : -1

Case No.: 303/22 Case Id: 2508M10967 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

BHAGWAN SHARMA Vs. MANJU

Total Days spent : -1

Case No.: 5946/24 Case Id: 2508M11035 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. INDRES PREM

Total Days spent : -1

Case No.: 60823/16 Case Id: 2508M10969 Referring Judge: Sh. Gopal Singh Chauhan, DHJS

NEW FRIENDS COOP HOUSING Vs. PT MOOLCHAND

Case No.: 7479/24 Case Id: 2508M10106 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

MUKESH Vs. MCD

Total Days spent :

Case No.: 2377/19 Case Id: 2508M10958 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

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VIKAS Vs. KIRAN

Total Days spent : -1

Case No.: 3090/21 Case Id: 2508M10959 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

DAPINDER SINGH Vs. JASPREET

Total Days spent : -1

Case No.: 8/23 Case Id: 2508M10957 Referring Judge: Sh. Manish Gupta, DHJS

Date: 23/08/2025

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

JASPREET Vs. DAPINDER

Total Days spent : -1

Case No.: 5947/24 Case Id: 2508M11036 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. HARISH CHAND

Total Days spent : -1

Case No.: 202/20 Case Id: 2508M10961 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

TWINKLE VINAYAK Vs. VISHAL VERMA

Total Days spent : -1

Case No.: 45/24 Case Id: 2508M10962 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

HIRA LAL Vs. MAMTA VERMA

Total Days spent : -1

Case No.: 1457/22 Case Id: 2508M10059 Referring Judge: Ms. Shubhamjot Kaur, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SOMNATH NAYAR Vs. HARISH KUMAR

Total Days spent : 9

Case No.: 68/25 Case Id: 2508M11006 Referring Judge: Sh. S.S. Rathi, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:30:00 PM

SATPAL CHAUDHARY Vs. AFFIRM CONSTRUCTION

Case No.: 7152/24 Case Id: 2508M10960 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT
Hearing Time: 2:30:00 PM

BABLI Vs. MCD

Total Days spent : -1

Case No.: 2770/19 Case Id: 2508M10934 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:30:00 PM

STATE Vs. SATISH

Total Days spent : -1

Case No.: 501/24 Case Id: 2508M10926 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

TARUNA KHURANA Vs. DURGESH KHURANA

Total Days spent : -1

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Total Days spent:

-1

Date: 23/08/2025

Case No.: 10/24 Case Id: 2508M10930 Referring Judge: Ms. Gita, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

SHEETAL GUPTA Vs. ALOK GUPTA

Total Days spent : -1

Total: 133

Mediator: Sh. Ankur Jain, DHJS

Case No.: 341/24 Case Id: 2507M06408 Referring Judge: Sh. Abhishek Goyal, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:30:00 PM

PAYAL GUPTA Vs. M/S RAJDHANI SAREE SADAN

Total Days spent :

Case No.: 768/24 Case Id: 2507M06365 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

SUSHILA DEVI & ANR Vs. SUDHIR SINGH & ORS

Total Days spent : 34

Case No.: 747/24 Case Id: 2507M06999 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

MANJEET KAUR Vs. INDERJEET SINGH

Total Days spent : 27

Case No.: 12414/16 Case Id: 2507M07002 Referring Judge: Sh. Anil Antil, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

KOTAK MAHINDRA LIFE INSURANCE CO LTD Vs. SAKSHI MARWAH

Total Days spent : 27

Case No.: 474/24 Case Id: 2507M06998 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SAJIYA Vs. AKRAM & ORS

Total Days spent : 27

Case No.: 11199/24 Case Id: 2508M08077 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHREE GOKULAM CHIT & FINANCE Vs. OM PRAKASH GUPTA

Total Days spent : 20

Case No.: 477/25 Case Id: 2508M07996 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

CENTRAL BANK OF INDIA Vs. HARSH CHANNA

Total Days spent : 20

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Date: 23/08/2025

2508M08078 Ms. Arushi Parwal, DJS Case No.: 12094/19 Case Id: Referring Judge:

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 2:00:00 PM Case Type: **Hearing Time:**

SHREE GOKULAM CHIT Vs. **NAJAKAT ALI**

Total Days spent: 20

Case No.: 2459/24 Case Id: 2508M07997 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM

SHRI GOKULAM CHIT & FINANCE CO Vs. **SUNIL KUMAR**

20 **Total Days spent:**

Case No.: 4236/24 Case Id: 2507M07026 Referring Judge: Ms. Divya Gupta, DJS

Case Type : OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 2:00:00 PM

GURSARAN SINGH Vs. **MAYA SHARMA**

Total Days spent: 27

2507M07027 Ms. Goma Dabas Gupta, DHJS Case No.: 78/22 Case Id: Referring Judge:

Case Type : OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 2:30:00 PM

YOUNG GRADUATE & CO & ANR Vs. **OM LOGISTICS LTD**

Total Days spent :

Case No.: 338/24 Case Id: 2507M06410 Referring Judge: Sh. Abhishek Goyal, DHJS

CRIMINAL OTHERS: CRIMINAL OTHERS Case Type: **Hearing Time:**

2:30:00 PM

PAYAL GUPTA Vs. M/S RAJDHANI SAREE SADAN

Case No.: Case Id: 2507M06409 Sh. Abhishek Goyal, DHJS 339/24 Referring Judge:

CRIMINAL OTHERS: CRIMINAL OTHERS Case Type: **Hearing Time:** 2:30:00 PM

PAYAL GUPTA Vs. M/S RAJDHANI SAREE SADAN

Total Days spent:

Case No.: 342/24 Case Id: 2507M06407 Referring Judge: Sh. Abhishek Goyal, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS **Hearing Time:** 2:30:00 PM

M/S RAJDHANI SAREE SADAN **PAYAL GUPTA** Vs.

Total Days spent : 34

Case No.: 345/24 Case Id: 2507M06406 Referring Judge: Sh. Abhishek Goyal, DHJS

CRIMINAL OTHERS: CRIMINAL OTHERS **Hearing Time:** Case Type: 2:30:00 PM

M/S RAJDHANI SAREE SADAN **PAYAL GUPTA** Vs.

Total Days spent: 34

Total: 15

Sh. Devendra Kumar Sharma, DHJS **Mediator:**

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Total Days spent:

27

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Date: 23/08/2025

Case No.: 457/20 Case Id: 2508M08478 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 AM

BSES RPL Vs. SUDESH

Total Days spent: 17

Case No.: 673/24 Case Id: 2508M08615 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 AM

CENTRAL BANK OF INDIA Vs. VINIT PATHARI

Total Days spent : 17

Case No.: 11/25 Case Id: 2508M07962 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

BEENA GEORGE Vs. THOMAS GEORGE

Total Days spent : 20

Case No.: 243/24 Case Id: 2508M08063 Referring Judge : Sh. Lalit Kumar, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

MOHIT MANGLA Vs. RAJESH KUMAR

Total Days spent : 20

Case No.: 4767/24 Case Id: 2507M06373 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

NEW JANSEVA CO OPERATIVE URBAN T/C SOCIETY Vs. LAXMAN GIRI

Total Days spent : 34

Case No.: 637/2024 Case Id: 2508M08477 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SUPER KICKS Vs. ROYAL FOOTWEAR

Total Days spent : 17

Total: 6

Mediator: Sh. Harsh Gupta, Advocate

Case No.: 139/18 Case Id: 2508M07986 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 AM

SURINDER MOHAN AGGARWAL Vs. SHREE AGGARSAIN COOP SOCIETY LTD

Total Days spent : 20

Case No.: 325/22 Case Id: 2505M04928 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

NEELAM GUPTA Vs. BHANU GUPTA & ORS

Total Days spent : 83

Date: 23/08/2025

Case No.: 422/25 Case Id: 2507M07046 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

M/S DFS AGRIFOODS PVT LTD Vs. M/S MOOS SPRING DAIRY FARM PVT LTD

Total Days spent : 27

Case No.: 8/24 Case Id: 2505M04637 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 1:00:00 PM

SUNITA SETHI Vs. RAJAN MONGA

Total Days spent : 90

Case No.: 5/24 Case Id: 2505M04635 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 1:00:00 PM

SUNITA SETHI Vs. MAHESH KUMAR

Total Days spent: 90

Case No.: 7/24 Case Id: 2505M04633 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 1:00:00 PM

SUNITA SETHI Vs. ANIL KUMAR

Total Days spent : 90

Case No.: 6/24 Case Id: 2505M04640 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 1:00:00 PM

SUNITA SETHI Vs. MAHESH CHAND JAIN

Total Days spent : 90

Case No.: 5550146/16 Case Id: 2508M08258 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

HARJEET KAUR Vs. JASNEET SINGH

Total Days spent : 20

Case No.: 53/25 Case Id: 2507M07045 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 3:00:00 PM

GLORY BHATTI Vs. SHRIN JAMES

Total Days spent : 27

Total: 9

Mediator: Sh. J.S. Rawat, Advocate

Case No.: 348/23 Case Id: 2508M08260 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:10:00 AM

SANJAY GOYAL Vs. RAJESH GOYAL

Total Days spent : 20

Date: 23/08/2025

Case No.: 1111/18 Case Id: 2507M07263 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:30:00 AM

RAMESH KUMAR Vs. SUMAN

Total Days spent : 27

Case No.: 8069/16 Case Id: 2507M07258 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 AM

M/S NIKO PREFAB BUILDING SYSTEMS Vs. M/S MOVIETIME CINEPLEX PVT LTD

Total Days spent : 27

Case No.: 4/25 Case Id: 2507M06346 Referring Judge: Sh. Ajay Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 10:00:00 AM

WEAR WELL INDIA Vs. KOHINOOR RIBBON FACTORY

Total Days spent: 34

Case No.: 79/24 Case Id: 2508M07990 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:45:00 AM

NARESH KUMAR Vs. CHANDAN SRIVASTAVA

Total Days spent : 20

Case No.: 314/24 Case Id: 2507M06347 Referring Judge: Sh. Ajay Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

KOHINOOR RIBBON FACTORY Vs. WEAR WELL INDIA

Total Days spent : 34

Case No.: 1945/16 Case Id: 2508M08046 Referring Judge: Sh. Umesh Kumar, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:15:00 PM

SARVESH KUMAR MATHUR Vs. KC MUKIM & ORS

Total Days spent : 20

Case No.: 50/24 Case Id: 2508M08043 Referring Judge: Ms. Ruchika Singla, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 12:20:00 PM

KARAMVEER KUMAR Vs. INDERJEET SINGH

Total Days spent : 20

Case No.: 1850/14 Case Id: 2508M07977 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:25:00 PM

BHAGWAN DASS Vs. POONAM

Total Days spent: 20

Case No.: 1212/24 Case Id: 2508M07980 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

JASBIR KAUR Vs. TARSEM SINGH & ANR

Total Days spent : 20

Date: 23/08/2025

Case No.: 12418/2016 Case Id: 2507M06982 Referring Judge: Sh. Naveen Gupta, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S INTERNATIONAL NEURO SCIENCE INSTUTUTE Vs. MOHINDER KAPILA

Total Days spent : 27

Case No.: 114/2025 Case Id: 2507M06357 Referring Judge: Sh. Pritam Singh, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

DALIP TANEJA Vs. SUSHANT BHATIA

Total Days spent : 34

Case No.: 1412/17 Case Id: 2507M06351 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:15:00 PM

DAYAL PRAKASH VERMA Vs. PRADEEP KUMAR VERMA

Total Days spent : 34

Case No.: 4366/20 Case Id: 2507M05552 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

M/S BANSAL CREDIT LTD Vs. MAHESH CHAND

Total Days spent : 48

Case No.: 09/21 Case Id: 2505M04907 Referring Judge: Ms. Charu Aggarwal, DHJS

Case Type: CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS Hearing Time : 2:30:00 PM

MANUJ BHARDWAJ Vs. SUKHPREET KAUR BHARDWAJ

Total Days spent : 83

Case No.: 165/25 Case Id: 2508M08071 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

SADHNA Vs. RANJEET SINGH

Total Days spent : 20

Case No.: 105/2024 Case Id: 2507M06986 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

RAKHI GAHNOLIA Vs. PAWAN PAHALWARIA

Total Days spent : 27

Case No.: 300/25 Case Id: 2507M06400 Referring Judge: Sh. Arvind Bansal, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 PM

RAVINDER SOLANKI Vs. KARISHMA

Total Days spent : 34

Case No.: 876/25 Case Id: 2507M07034 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 11:15:00 PM

PAWAN Vs. DEEPIKA KASANA

Date: 23/08/2025

Total Days spent: 27 Total: 19 **Mediator:** Sh. Mayank Mehandru, Advocate 2508M08251 Case No.: 6603/23 Case Id: Referring Judge: Ms. Pooja Suhag, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 11:30:00 AM SHRIRAM FINANCE LTD Vs. SANTOSH KUMAR Total Days spent : 20 2508M07967 Ms. Alka Singh, DJS Case No.: 314/25 Case Id: Referring Judge: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND **Hearing Time:** 11:30:00 AM Case Type: **NAVEEN CHANDER TIWARI** Vs. **BHASKAR TIWARI Total Days spent:** 20 Case No.: 905/20 Case Id: 2507M05630 Referring Judge: Sh. Shashank Nandan Bhatt, DJS **CRIMINAL OTHERS: CRIMINAL OTHERS** 12:00:00 PM Case Type: **Hearing Time:** STATE Vs. **SHUBHAM SARDANA Total Days spent:** 48 2507M05626 Case No.: 235/25 Case Id: Referring Judge: Sh. Ashutosh Kumar, DHJS Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 12:30:00 PM STATE BANK OF INDIA Vs. **BANSHI LAL SHAH Total Days spent:** 48 Case No.: Case Id: 2507M06325 Referring Judge: Sh. Manish Gupta, DHJS 104/21 Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM **PRIYANKA AHUJA** ۷s. **SAMEER AHUJA Total Days spent:** 34 2507M05830 Case No.: 1056/20 Case Id: Referring Judge: Ms. Alka Singh, DJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / 3:00:00 PM Case Type: **Hearing Time: DAYA CHAND YADAV** Vs. **HANSRAJ YADAV Total Days spent:** 41 2507M05954 Sh. Naveen Arora, DHJS Case No.: 429/23 Case Id: Referring Judge: OTHER CIVIL SUIT: OTHER CIVIL SUIT 3:00:00 PM Case Type: **Hearing Time:** KASHISH KALRA **GURMEET KAUR** Vs. **Total Days spent:** 41 2505M04624 Ms. Helly Fur Kaur, DJS

Referring Judge:

Vs.

Case No.:

LAXMI

Case Type:

185/25

Case Id:

MATRIMONIAL: DOMESTIC VIOLENCE

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VINOD & ORS

Hearing Time:

4:00:00 PM

Date: 23/08/2025

Total Days spent : 90

Case No.: 206/24 Case Id: 2507M07021 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 4:00:00 PM

DEEP CHANDRA Vs. BALDEV SINGH

Total Days spent : 27

Case No.: 72/18 Case Id: 2507M07238 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT #earing Time: 4:00:00 PM

M/S SCORPION EARTHMOVERS Vs. HDFC BANK LTD

Total Days spent : 27

Case No.: 515/24 Case Id: 2508M08045 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 10:30:00 PM

SHIVANI LEATHER CLOTHES Vs. JITENDER MISHRA

Total Days spent : 20

Case No.: 177/24 Case Id: 2507M07001 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 PM

SEEMA Vs. AMIT KUAMR

Total Days spent : 27

Total: 12

Mediator: Sh. Mukesh Kumar Sharma, Advocate

Case No.: 4073/18 Case Id: 2507M06434 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. INDER PAL

Total Days spent : 32

Case No.: 3505/24 Case Id: 2508M09506 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. JAHUL SUMERI

Total Days spent : 11

Case No.: 3352/24 Case Id: 2508M09448 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SUBHALAKSHMI FINANCE Vs. CHARANJIT KAUR

Total Days spent : 11

Case No.: 3357/24 Case Id: 2508M09491 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SUBHALAKSHMI FINANCE Vs. SUKHWINDER KAUR

Date: 23/08/2025

Total Days spent:

11

34

2508M09492 Case Id: Referring Judge: Ms. Poonam Singh, DJS Case No.: 3330/24 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM Case Type: Vs. SUBHALAKSHMI FINANCE **ABHISHEK SHARMA Total Days spent:** 11 Case No.: 351/23 Case Id: 2508M09453 Referring Judge: Sh. Arun Sukhija, DHJS 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM Case Type: **LALIT & ANR** Vs. VINOD **Total Days spent:** 11 2507M07884 Case No.: 62/2022 Case Id: Referring Judge: Sh. Manish Gupta, DHJS CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS **Hearing Time:** 2:00:00 PM Case Type: **ROOPA** Vs. **ASHOK KUMAR** 23 **Total Days spent:** 2508M08291 Case No.: 632/25 Case Id: Referring Judge: Sh. Rajesh Kumar Goel, DHJS COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Case Type: **Hearing Time:** 2:00:00 PM **VIKRAM VADHERA GURU HARKISHAN PUB SCHOOL** Vs. **Total Days spent:** 18 Total: 8 **Mediator:** Sh. Pramod Saxena, Advocate Case No.: 7075/19 Case Id: 2507M07235 Referring Judge: Ms. Ravisha Sidana, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:30:00 AM **PARVEZ KHAN NASREEN** Vs. **Total Days spent:** 27 2507M06369 Sh. Lalit Kumar, DJS Case No.: 531/23 Case Id: Referring Judge: RECOVERY: SUIT FOR RECOVERY OF MONEY 11:00:00 AM Case Type: **Hearing Time: VINTAGE CREDIT & LEASING PVT LTD** Vs. **KANTIKEY SINGH**

Case No.: 2749/24 Case Id: 2507M07232 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

Total Days spent : 27

Case No.: 190/23 Case Id: 2507M06481 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 AM

SUMITRA DEVI Vs. VIDYA DEVI

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Total Days spent:

Date: 23/08/2025

Total Days spent: 34 2507M07233 Case Id: Referring Judge: Ms. Goma Dabas Gupta, DHJS Case No.: 265/17 INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 11:30:00 AM Case Type: **BALJEET SINGH SARTAJ ALI** V۹ **Total Days spent:** 27 2507M06328 Case No.: 1299/24 Case Id: Referring Judge: Sh. Devendra Kumar Sharma, DHJS COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 11:30:00 AM Case Type: M/S MAHIMA TRADING COMPANY Vs. M/S GK ENTERPRISES **Total Days spent:** 34 354/19 2507M05815 Case No.: Case Id: Referring Judge: Sh. Manuj Kaushal, DJS **CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 12:00:00 PM Case Type: STATE Vs. YUSUF **Total Days spent:** 41 Case No.: Case Id: 2507M06418 Referring Judge: Ms. Surabhi Sethi, DJS 5574/19 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 12:00:00 PM SHREE KRISHNA SEC AUTO PVT LTD **APEX POWER PROJECTS PVT LTD** Vs. **Total Days spent:** 34 2507M06990 Ms. Ravisha Sidana, DJS Case No.: 6271/20 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 12:30:00 PM Case Type: **Hearing Time: GURSONS TRAVEL PVT LTD & ORS** ABDUL MAROOF SIDDIQUI Vs. **Total Days spent:** 27 Case Id: 2507M06307 Sh. Sunil Khatri, DJS Case No.: 1857/24 Referring Judge: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / 12:30:00 PM Case Type: **Hearing Time: ZUBAIDA BEGUM NAZMA BEGUM** Vs. **Total Days spent:** 34 Ms. Anshul Singhal, DJS Case Id: 2507M07014 10197/16 Referring Judge: Case No.: Case Type: **CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 2:00:00 PM **LALIT PRATAP SHARMA** Vs. **NITIN SABBARWAL** Total Days spent: 27 2505M04705 Case Id: Referring Judge: Ms. Anamika, DJS Case No.: 677/16 Case Type: MATRIMONIAL: MATRIMONIAL OTHERS **Hearing Time:** 2:00:00 PM STATE **RAJEEV & ORS** Vs. Total Days spent : 90

Referring Judge:

Case No.:

Case Type:

126/25

Case Id:

2507M05946

COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time :

Sh. Gorakh Nath Pandey, DHJS

Hearing Time: 2:00:00 PM

Date: 23/08/2025

SHILPA KHANNA Vs. MOHD SHABIR

Total Days spent : 41

Case No.: 585/2023 Case Id: 2508M07964 Referring Judge : Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

HARMEET KAUR Vs. CHARANDEEP SINGH

Total Days spent : 20

Case No.: 1320/21 Case Id: 2507M07033 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 11:00:00 PM

NAND LAL Vs. POOJA

Total Days spent : 27

Total: 15

Mediator: Sh. Rajesh K. Gupta, Advocate

Case No.: 73/24 Case Id: 2508M08011 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

SHRUTI GABA Vs. AMIT GABA

Case No.: 1895/24 Case Id: 2508M08012 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

SHRUTI GABA Vs. AMIT GABA

Total Days spent : 21

Case No.: 2887/24 Case Id: 2508M08246 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 AM

SARITA DEVI Vs. MAHAVIR

Total Days spent : 20

Case No.: 318/25 Case Id: 2508M08267 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:00:00 AM

SHOBHA RANI Vs. AMAN

Total Days spent : 20

Case No.: 321/25 Case Id: 2508M08265 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:00:00 AM

SUBHWATI Vs. AMAN

Total Days spent : 20

Case No.: 319/25 Case Id: 2508M08266 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:00:00 AM

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Total Days spent:

21

Date: 23/08/2025

PUSHPA SHARMA Vs. AMAN

Total Days spent : 20

Case No.: 274/24 Case Id: 2505M04373 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 11:30:00 AM

KOMAL KHATRI Vs. SAHIL DAHIYA

Total Days spent : 97

Case No.: 1154/24 Case Id: 2507M05572 Referring Judge: Sh. Ajay Pandey, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

M/S A B PAL ELECTRICALS PVT LTD Vs. M/S ANUMEET TECHNOCRATS INDIA PVT LTD

Total Days spent : 48

Case No.: 193/24 Case Id: 2507M06984 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

SHRUTI GABA & ORS Vs. AMIT GABA

Total Days spent : 27

Case No.: 9942/16 Case Id: 2505M03808 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

GAGANDEEP KAUR Vs. JAGDISH KAUR & ANR

Total Days spent : 111

Case No.: 160/21 Case Id: 2507M07234 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR DAMAGES Hearing Time: 2:00:00 PM

RAVINDER KUMAR GROVER Vs. ANISH NAGPAL

Total Days spent : 27

Case No.: 4549/24 Case Id: 2508M08247 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

KASTURI DEVI Vs. ANKUSH JAIN

Total Days spent : 20

Case No.: 813/24 Case Id: 2508M07998 Referring Judge: Ms. Ruchika Singla, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 3:00:00 PM

RAMCHARAN BANSAL Vs. SANJAY KACHHI & ORS

Total Days spent : 20

Case No.: 37/20 Case Id: 2508M08061 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 PM

HARJEET KAUR Vs. JASMEET SINGH

Total Days spent: 20

Case No.: 272/23 Case Id: 2507M06988 Referring Judge: Sh. Kautuk, DJS

Date: 23/08/2025

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 PM

M/S REWARI KIRYANA STORE Vs. M/S BASO HOSPITALITY & ORS

Total Days spent : 27

Case No.: 377/21 Case Id: 2508M08004 Referring Judge: Ms. Susheel Bala Dagar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:30:00 PM

PARVESH Vs. NARESH KUMAR

Total Days spent : 20

Total: 16

Mediator: Sh. Rajesh Kumar Goel, DHJS

Case No.: 892/22 Case Id: 2507M06220 Referring Judge: Sh. Vinay Singhal, DHJS

SOHAN LAL Vs. CHANDRO & ORS

Total Days spent : 35

Total: 1

Mediator: Sh. Rakesh Kumar Gupta, Advocate

Case No.: 158/24 Case Id: 2508M08261 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:30:00 AM

SIMRAN WALIA Vs. SAGAR GROVER

Total Days spent : 20

Case No.: 382/23 Case Id: 2507M07267 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 AM

SAURABH GUPTA Vs. ASPIRE VISION PVT LTD

Total Days spent : 27

Case No.: 232/22 Case Id: 2508M08262 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:30:00 AM

SIMRAN WALIA Vs. SAGAR GROVER

Total Days spent : 20

Case No.: 2125/24 Case Id: 2508M08263 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 AM

SIMRAN WALIA Vs. SAGAR GROVER

Total Days spent : 20

Case No.: 593/24 Case Id: 2508M10069 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 10:30:00 AM

Date: 23/08/2025

SHEETAL WADHWAN Vs. **SUNNY KAMBOJ**

Total Days spent: 6

Case No.: Case Id: 2508M08005 Referring Judge: Sh. Arun Sukhija, DHJS 2340/24

MATRIMONIAL: PETITION FOR DIVORCE Case Type: **Hearing Time:** 10:30:00 AM

VIJAY LAKRA SONICA Vs.

Total Days spent: 20

Case Id: 2507M07229 Ms. Goma Dabas Gupta, DHJS Case No.: 4234/24 Referring Judge:

OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** Case Type: 11:00:00 AM

HARPIYARI Vs. SHIV RAJ TYAGI & ORS

Total Days spent: 27

2507M05820 Referring Judge: Sh. Sachin Sood, DHJS Case No.: 419/25 Case Id:

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 11:30:00 AM

RAJVEER SHARMA Vs. **VENKAT GOENKA**

Total Days spent: 41

2507M07231 Case No.: 34/19 Case Id: Referring Judge: Ms. Alka Singh, DJS

RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC 12:00:00 PM Case Type: **Hearing Time:**

SAVITA HARVINDER SINGH

Total Days spent: 27

2505M04421 Case No.: Case Id: Referring Judge: Ms. Sukriti Jha, DJS 3094/23

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 12:30:00 PM

M/S DR & SONS Vs. **JOGINDER BHALLA**

Total Days spent: 97

2507M06376 439/25 Case Id: Referring Judge: Sh. Ashutosh Kumar, DHJS Case No.:

COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Case Type: **Hearing Time:** 2:00:00 PM

GSI ENTERPRISES PVT LTD KAMLADITYYA CONSTRUCTION PVT LTD & ORS Vs.

Case No.: 604/17 Case Id: 2507M06308 Referring Judge: Ms. Shivli Talwar, DJS

MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 2:00:00 PM Case Type:

TANU KHAJOTIYA Vs. **SONU KHAJOTIYA**

Total Days spent: 34

Case No.: 85/22 Case Id: 2508M08064 Referring Judge: Sh. Arun Sukhija, DHJS

125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Case Type: **Hearing Time:** 2:00:00 PM

GARIMA ARORA Vs. **LOKESH KUMAR**

Total Days spent: 20

2508M08259 Case Id: Referring Judge: Sh. Abhay Choudhary, DJS Case No.: 2930/23

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Total Days spent:

34

Date: 23/08/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SUMAN TOMAR Vs. MANAV KUMAR

Total Days spent : 20

Case No.: 20/22 Case Id: 2508M08087 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

GARIMA ARORA Vs. LOKESH KUMAR

Total Days spent : 20

Case No.: 297/25 Case Id: 2507M07049 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:30:00 PM

URVASHI MITTAL Vs. M/S AARANA IMPEX

Total Days spent : 27

Case No.: 2730/23 Case Id: 2507M07269 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:30:00 PM

PARAS KOHLI Vs. SUNAKSHI

Total Days spent : 27

Case No.: 18/20 Case Id: 2508M10071 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 10:30:00 PM

GUDDI Vs. RAKESH KUMAR

Total Days spent : 6

Case No.: 31/23 Case Id: 2508M10072 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 10:30:00 PM

GUDDI Vs. RAKESH KUMAR

Total Days spent :

Case No.: 43/22 Case Id: 2508M10070 Referring Judge : Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 10:30:00 PM

GUDDI Vs. RAKESH KUMAR

Total Days spent : 6

Case No.: 253/24 Case Id: 2507M07268 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL Hearing Time: 10:30:00 PM

SUNAKSHI Vs. PARAS KOHLI

Total Days spent : 27

Case No.: 10/21 Case Id: 2508M10073 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 10:30:00 PM

GUDDI Vs. RAKESH KUMAR

Total Days spent : 6

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Date: 23/08/2025

Case No.: 52/24 Case Id: 2507M07055 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 11:00:00 PM

AANRANYA YADAV Vs. JYOTI DESHWAL YADAV

Total Days spent : 27

Case No.: 1539/24 Case Id: 2507M07054 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 PM

ANARANYA YADAV Vs. JYOTI DESHWAL YADAV

Total Days spent : 27

Total: 24

Mediator: Sh. Rashid Hashmi, Advocate

Case No.: 946/22 Case Id: 2505M04915 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

RAM KISHAN VERMA Vs. NITIN VERMA

Total Days spent : 83

Case No.: 1970/24 Case Id: 2507M05824 Referring Judge: Sh. Umang Joshi, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

SABA SULTANA Vs. MOHD ZULFIQAR

Total Days spent : 41

Case No.: 467/21 Case Id: 2507M06970 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

RITU ARORA Vs. PUNEET ARORA

Total Days spent : 27

Case No.: 222/23 Case Id: 2507M05956 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:30:00 PM

KOMAL Vs. LAKHAN PAL MEENA

Total Days spent : 41

Case No.: 944/24 Case Id: 2507M06507 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

M/S AUSHADHI HERBAL Vs. M/S LUCKY NUTRITION

Total Days spent : 34

Case No.: 2938/24 Case Id: 2507M06479 Referring Judge : Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

THE KANGRA CO OPERATIVE BANK LTD Vs. RAJ PAL SINGH BISHT

Total Days spent : 34

Date: 23/08/2025

Case No.: 2247/22 Case Id: 2507M06368 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

PRADEEP SURI Vs. SIMMI SURI

Total Days spent : 34

Case No.: 645/24 Case Id: 2507M07019 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

TASVIR SINGH Vs. ANSHUL & ORS

Total Days spent : 27

Case No.: 15323/17 Case Id: 2507M07011 Referring Judge: Ms. Richika Tyagi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAHUL JINDAL Vs. SHIVANI MONGIA

Total Days spent : 27

Case No.: 627/21 Case Id: 2507M07053 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

ABHISHEK SRIVASTAVA Vs. SUNITA KAPADIA

Total Days spent : 27

Case No.: 2237/22 Case Id: 2505M04909 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

RITIN BEHL Vs. RICHA MALHOTRA

Total Days spent : 83

Case No.: 1271/24 Case Id: 2507M07036 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

VANSH ELECTROCHEMCICAL DEVICES PVT TLD Vs. GEEP INDUSTRIES INDIA PVT LTD & ORS

Total Days spent : 27

Case No.: 9/24 Case Id: 2507M07023 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

MEHUL GIRI Vs. HARSH SINGH & ORS

Total Days spent : 27

Case No.: 81/25 Case Id: 2507M07193 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 2:00:00 PM

SAMRATH KATHURIA Vs. KHUSHNEET KATHURIA

Total Days spent: 25

Case No.: 611/25 Case Id: 2507M06909 Referring Judge: Sh. Rinku Jain, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 3:00:00 PM

MANOJ JAIN & ORS Vs. SANTOSH KUMAR RASTOGI & ORS

Total Days spent : 28

Date: 23/08/2025

Total: 15

Mediator: Sh. Ravinder Kr. Gupta, Advocate

Case No.: 694/21 Case Id: 2508M08268 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 AM

REETA Vs. SANDEEP KUMAR

Total Days spent : 20

Case No.: 700/25 Case Id: 2505M04707 Referring Judge: Sh. Kautuk, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

CHANDER BHAN Vs. ANITA

Total Days spent : 90

Case No.: 78/24 Case Id: 2508M07953 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

POOJA KUMARI Vs. AVINASH KUMAR

Total Days spent : 20

Case No.: 107/2018 Case Id: 2508M08040 Referring Judge: Sh. Neeraj Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

RAJ KUMAR Vs. PARDEEP KUMAR

Total Days spent : 20

Case No.: 292/24 Case Id: 2507M07017 Referring Judge: Sh. S.S. Rathi, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

RAMESH BRIJ LAL SANTANI Vs. ANITA DALMIA

Total Days spent : 27

Case No.: 688/23 Case Id: 2507M07015 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

MOHAN MEAKIN LTD Vs. MOHAN LAL GUPTA

Total Days spent : 27

Case No.: 693/23 Case Id: 2507M07048 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

MOHAN MEAKINGS LTD Vs. JAIN DEPARTMENTAL STORE

Total Days spent : 27

Case No.: 1199/24 Case Id: 2505M04708 Referring Judge: Sh. Kautuk, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

ANITA Vs. CHANDER BHAN & ANR

Total Days spent : 90

Date: 23/08/2025

Case No.: 29/24 Case Id: 2505M04920 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

MADHU RANI Vs. RAVINDER KUMAR

Total Days spent : 83

Case No.: 1371/19 Case Id: 2507M05827 Referring Judge: Sh. Kautuk, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

DEVENDER KUMAR Vs. SHARWAN KUMAR

Total Days spent : 41

Case No.: 80/25 Case Id: 2508M08042 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

MANPREET KAUR Vs. KAMALDEEP

Total Days spent : 20

Case No.: 208/24 Case Id: 2508M08047 Referring Judge: Sh. Lalit Kumar, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

SHYAM SUNDER Vs. DELHI DEVELOPMENT AUTHORITY

Total Days spent: 20

Case No.: 58/22 Case Id: 2508M08036 Referring Judge: Ms. Disha Langan, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SOMAN KHATOON Vs. MOHD SADDAM

Total Days spent : 20

Case No.: 270/2019 Case Id: 2508M08052 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

MANISH PAWAR Vs. YOGESH PAWAR

Total Days spent : 20

Case No.: 347/24 Case Id: 2507M07266 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

PUNJAB NATIONAL BANK Vs. GULSHAN KUMAR BHASIN

Total Days spent : 27

Total: 15

Mediator: Sh. Vidya Prakash, DHJS

Case No.: 314/25 Case Id: 2508M09640 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

GURVINDER SINGH Vs. SUKHPREET SINGH

Total Days spent: 10

Date: 23/08/2025

Case No.: 98/24 Case Id: 2508M09612 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 2:00:00 PM

HIRA LAL Vs. MAMTA VERMA

Total Days spent : 10

Total: 2

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